NATIONAL COMPANY LAW TRIBUNAL BENGALURU BENCH BENGALURU

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL, BENGALURU BENCH, BENGALURU HELD ON <u>08.02.2017</u>.

PRESENT:

SHRI RATAKONDA MURALI, MEMBER (J) AND

DR. ASHOK KUMAR MISHRA, MEMBER (T)

APPLICATION NUMBER

CP 37/16

PETITION NUMBER

TP 158/17

NAME OF THE PETITIONER (S) :

GAJANAND BUILDINGS & SERVICES PVT. LTD.

NAME OF THE RESPONDENT (S):

UNDER SECTION

391/394

S.NO. NAME (IN CAPITAL)

&

DESIGNATION

SIGNATURE

PHONE NUMBER

REPRESENTATION BY WHOM

CS THIRUPAL CLOPILE

PCS

9448384064

for petitions

Shri Thirupal Gorige, PCS, filed his authorisation given by the Company to appear on behalf of the Company. He is directed to file 2 sets of copies.

Notice to OL, RD and ROC. Posted to 30.03.2017.

MEMBER (J)

MEMBER (T)